

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12574/2013
(Arising out of impugned final judgment and order dated 21-11-2012
in WP No. 2033/1990 passed by the High Court Of Judicature At
Allahabad, Lucknow Bench)

MOONA & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR, CONSOLIDATION & ORS.

Respondent(s)

Date : 14-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. M.L. Varma, Sr. Adv.
Mr. Suresh Singh, Adv.
Mr. Satya Mitra, AOR

For Respondent(s) Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Ms. Smriti Dua, Adv.

Ms. Sudha Pal, Adv.
Ms. Nandani Gupta, Adv.
Mr. Krishna Kumar, Adv.
Dr. (Mrs.) Vipin Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 25th February, 2020.

(MADHU BALA)
AR-cum-PS

(BEENA JOLLY)
BRANCH OFFICER